

## SAL SEED (GRADING AND MARKING) RULES, 1982

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## SAL SEED (GRADING AND MARKING) RULES, 1982

In exercise of the powers conferred by Section 3 of the Act, the Central Government hereby makes the following rules, namely:

### **1. Short title, application and commencement :-**

- (1) These rules may be called the Sal Seed (Grading and Marking) Rules, 1982;
- (2) They shall apply to Sal (Seed and Kernel) produced in India;
- (3) They shall come into force on the date of their publication in the Official Gazette.

### **2. Definitions :-**

In these rules, unless the context otherwise requires:

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (2) "Schedule" means a Schedule appended to these rules;
- (3) "Authorised packer" means a person or a body of persons who has been granted a certificate of authorisation by the Agricultural Marketing Adviser for getting the commodity graded and marked in accordance with the grade standards and procedure prescribed under the rules;
- (4) "Certificate" means Certificate of Authorisation.

### **3. Grade designations :-**

The Grade designation to indicate the quality of the Sal Seed and Kernel shall be as set out in column I of Schedules I and II.

### **4. Definition of quality :-**

The quality indicated by the grade designation shall be as set out against each grade designation in Columns 2 to 7 of Schedule I and columns 2 to 6 of Schedule II.

### **5. Grade designation mark :-**

The grade designation mark shall consist of a label specifying the grade designation and bearing a design consisting of outline map of India, with the word "AGMARK" and figure of the rising sun with the words "Produce of India and resembling the mark as set out in Schedule III.

### **6. Method of marking :-**

- (1) The grade designation mark shall be securely affixed to each package in a manner approved by the Agricultural Marketing Adviser.
- (2) In addition to the grade designation, the following particulars shall also be clearly marked on the label-
  - (a) Name of the packer;
  - (b) net weight;
  - (c) date and place of packing; and
  - (d) any other particulars as may be specified by the Agricultural Marketing Adviser from time to time.
- (3) The authorised packer may, after obtaining the prior approval of Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said officer, provided that the private trade mark does not represent a quality or grade of Sal Seed different from that indicated by the grade designation mark affixed to the container in accordance with these rules.

